

[Sh. Paban Singh Ghatowar]

(ii) A copy of the Annual; Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1991-92, together with Audit Report thereon.

((iii) A copy of the Review (Hindi and English versions) by the Government on the working of the national Institute of Health and Family Welfare. New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT-4198/93]

14.52 hrs.

STANDING COMMITTEE ON RAILWAYS
SECOND REPORT AND MINUTES

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, I beg to present the Second Report (Hindi and English versions) of the Standing Committee on Railways on (a) Doubling of Railway lines; and (b) Metro-railway Project in Calcutta and Minutes of the sittings of the Committee relating thereto.

14.53 hrs.

ELECTION TO COMMITTEE

Committee on Public Undertakings

[English]

SHRI BASUDEB ACHARIA (Bankura) : Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a Member from Rajya Sabha to associate with the

Committee of public Undertakings of this House for the unexpired portion of the term of the Committee *vice* Shri Sunil Basu ray retired from Rajya Sabha and do communicate to this House the name of the Member so nominated by Rajya Sabha".

MR. SPEAKER : The questions is:

"That this House do recommend to Rajya Sabha do agree to nominate a Member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee *vice* Shri Sunil Basu Ray retired from Rajya Sabha and do communicate to this House the name of the Member so nominated by Rajya Sabha".

The motion was adopted.

14.54 hrs.

CONSTITUTION (EIGHTIETH AMENDMENT) BILL*

AND
REPRESENTATIONS OF THE
PEOPLE (AMENDMENT) BILL*

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : Motion moved:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

THE MINISTER OF STATE IN THE MIN-